

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) No. 316 of 2019**

**IN THE MATTER OF:**

**Kishor S. Patel & Ors.**

**...Appellants**

**Versus**

**Magic Creation Pvt. Ltd. & Ors.**

**...Respondents**

**For Appellant: Though appeared but did not mark attendance.**

**For Respondent: None.**

**O R D E R**

**02.03.2020** None present for Respondents. Learned counsel for Appellant states that the Appellants want to withdraw the Appeal.

As the Respondents are not present, list the Appeal in Orders category as its stated that the Appellant wants to withdraw the Appeal.

List the Appeal on **23<sup>rd</sup> March, 2020**, in Orders category.

[Justice A.I.S. Cheema]  
Member (Judicial)

[Justice Anant Bijay Singh]  
Member (Judicial)

[Kanthi Narahari]  
Member (Technical)